

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 110 of 2010

Dated : 19th January, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Orissa Power Transmission Corporation Limited ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay &
Mr. A. David

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan with
Mr. Hasan Murtaza for R.2 to 4.

ORDER

At the request of the learned counsel for the Respondent, Post
the matter on **07.02.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS